

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.2 - IA/599(AHM)2024
in
CP(IB) 322 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Galaxy Cotton & Textiles Pvt Ltd

.....Respondent

Order delivered on: 19/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Partho Sarkar, Adv.

For the Respondent :

ORDER

IA/599(AHM)2024

Connected matters are coming up for hearing, hence, this matter with other IAs stands adjourned to same date..

List for further consideration on 03.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)